

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF PUNE ZONAL BENCH**

Date : 2nd August, 2018
Time : 02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Execution Application No. 05/2018 (THC) IN Original Application No. 40/2014	Charudatt Koli Vs. M/s Sea Lord Containers Ltd.	Mr. Sangramsingh R. Bhosale, Adv. for Applicant
2.	Original Application No. 09/2018 (WZ) (M.A. No. 47/2018)	Bhusaheb Gambhire Vs. Utech Sugar Ltd.	Mr. Raghunath B. Mahabal, Adv. for Applicant

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